NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 58/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Punj Lioyd Ltd.
V/s.
Sunny Vista Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv. Charushila D. more a/w Adv. Epsita chatterjee	Advocate for operational creditor i/b Dholakia Law Associates	

Order

CP No. 58/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Petition is dismissed as withdrawn with liberty to file a fresh petition in accordance with the law.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)